

Indian Hockey Team Fixtures

*346. **Shri George Fernandes:**
Shri J. H. Patel:
Shri Madhu Limaye:

Will the Minister of Education be pleased to state:

(a) whether Government are aware of the decision of the British Hockey Association to cancel the fixtures of the Indian hockey team due to tour Europe in April, 1967;

(b) whether the Indian High Commissioner in the U.K. was asked to approach the British Sports authorities to prevail upon the British Hockey Association not to cancel the fixtures; and

(c) whether the prestige of Indian hockey is likely to suffer by the reasons for the cancellation of the British fixtures?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) No fixtures were arranged with the British Hockey Association.

(b) and (c). Do not arise.

Wage Board for Engineering Industry

*347. **Shri Indrajit Gupta:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether all public sector engineering units have implemented the recommendations of the Central Wage Board for Engineering Industries on interim relief;

(b) whether such relief has been paid in addition to normal dearness allowance revisions; and

(c) the names of units which have not made the normal D.A. revisions in addition to payment of interim relief?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):

(a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

Guidelines to Governors

*348. **Shri Madhu Limaye:**
Dr. Ram Manohar Lohia:
Shri S. M. Banerjee:
Shri George Fernandes:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 260 on the 5th April, 1967 and state:

(a) whether Government have since held consultation with the Leaders of Political parties and non-party constitutional lawyers;

(b) whether any proposals have been formulated;

(c) if so, the details thereof; and

(d) whether Government intend to issue any guiding principles to the Governors of the various States?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The views of the constitutional experts in the matter are being ascertained. Discussions with the leaders of the Opposition groups could be held after their advice has been received.

(b) to (d). Do not arise at this stage.

उपकुलपतियों की नियुक्ति

*349. **श्री भ्रोकार सिंह :**
श्री हुकम चन्द कछवाय :
श्री सिद्धेश्वर प्रसाद :

क्या शिक्षा मंत्री 29 मार्च, 1967 के अंतरांकित प्रश्न संख्या 105 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, 1967 में राज्यों के शिक्षा मंत्रियों के सम्मेलन में विश्वविद्यालयों में उपकुलपतियों की नियुक्ति के बारे में कोई निर्णय किया गया था; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?